Statement showing category-wise Institution, disposal and pendency of this Mon'ble High Court for the month of December, 2024

SAL	PENDENCY AS ON 30.12.2024 AS PER ISHICo SOFTWARE
	23171
	59
0	51282
	259
6	51959
3	11793
2	1243
	251
4	17557
12	86095
8	7110
	28
	2
	9
	0
	8
9	1506
	5
	0
	68
	0
	3
	0
	0
	0
	76
	0
	112
	0
9	494
)	1
1	9
	0
	40
	7
	4
	25
1	5192
	45
1	451
	0
	51
	19
	1

ransfer Application	144	135	1535
Review Applications	98	53	1781
PMLA-APPL	2	1	0
FEMA-APPL	0	0	3
	0	0	0
Civil Suit (OS)	The second second	6368	265370
Total of Civil Cases	5740		
	CRIMINAL CASE		18007
CRL. APPEALS (D.B.)	123	59	2663
CRL. APPEALS (D.B.A.)	21	2	59742
CRL. APPEALS (S.B.)	341	94	
CRL. APPEALS (S.B.A.)	52	5	2103
CRL REVISIONS	264	162	19149
CRL.REVISIONS (FAMILY)	121	. 135	3012
CRL. WRITS	1084	1028	1205
MURDER REFERENCE	0	1	24
CRL. ORIGINAL CONTEMPT	1	10	33
CRL. MISC .MAIN	5074	4708	40392
Criminal-Complaint-OJ	0	0	0
PET. U/S 378 (3 & 4)	184	51	10595
CRIMINAL REFERENCE	0	0	0
Total of Criminal Cases	7265	6255	156925
Total of Main Cases (Civil & Criminal)	13005	12623	422295

NOTE: The Institution and Pendency figures are being maintained by NIC branch and the same are dynamic in nature, as such there remains fluctuations in Data due to updation at various levels.

ARREST DE

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